

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

Appeal No. 175 of 2016

Dated: 30th October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s Vedanta Ltd.

...Appellant(s)

Vs.

**Odisha Electricity Regulatory Commission &
Ors.**

...Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Hemant Singh
Mr. Nishant Kumar
Mr. Amboj Dixit

Counsel for the Respondent(s) : Mr. G. Umapathy
Mr. Rutwik Panda
Ms. Anshu Malik for R-1

Mr. R.K. Mehta
Ms. Himanshi Andley for R-2

Mr. Shikhar Saha for R-6

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **19.02.2019.**

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

tpd/kt